

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

16.04.2019

O.A./260/462/2015

RNF

GORANGA CHARAN POI

-V/S-

CENTRAL EXCISE & CUSTOMS

ITEM NO:28

FOR APPLICANTS(S) Adv. : Mr. J. R. Behear on behalf of Mr. J. M. Pattnaik

FOR RESPONDENTS(S) Adv.: Mr. J. K. Nayak

Notes of The Registry	Order of The Tribunal
	<p>Mr. J. R. Behera, Ld. Counsel on behalf of Mr. J. M. Pattnaik, Ld. Counsel for the applicant wants to withdraw the OA. Accordingly, he has filed a memo, which is allowed.</p> <p>Therefore, the OA is disposed of being withdrawn.</p> <p>(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)</p> <p>pms</p>